

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 134/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.03.2018.**

NAME OF THE COMPANY: M/s White Heaven Hotels & Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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	For the Petitioner:	None		
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	For the Respondent:	None		
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ORDER

Ld. Counsel for the Petitioner prays for an adjournment for filing additional documents.

At his request adjourned to 26.4.2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)